



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	WP(C)/6070/2024 FIXED	M/S G.S.L. ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS. B BHUYAN MRS. R S DEURI MS R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
ORDERS				
50	I.A.(Civil)/698/2025 FIXED in WP(C)/278/2025 WITH WP(C)/278/2025	SCAMEWO SCHOOL OF NURSING, Versus THE STATE OF ASSAM AND 5 ORS SCAMEWO SCHOOL OF NURSING, GOALPARA Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR S BORTHAKUR MR. D GOGOI MR. D P CHALIHA MR S BORTHAKUR MR. U P CHALIHA MD. I AHMED MR. D GOGOI	SC, HEALTH GA, ASSAM SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 12/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
28	WA/284/2024 CAVT. NO.07352/024, B/O, WITH OFFICE NOTE	NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	G. GOSWAMI MS B CHOUDHURY MR. A SANDILYA FOR CAVEATOR
	WITH I.A.(Civil)/2493/2024 in WA/284/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus PANKAJ BORO	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. A SANDILYA FOR CAVEATOR
29	WA/283/2024 CAVT. NO. 07092/024,	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
	WITH I.A.(Civil)/2491/2024 in WA/283/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
21	Bail Appln./671/2025 B/O	MD. SOHIDUL AHMED Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
MOTION (BA)				
22	Bail Appln./721/2025 B/O	SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./324/2025 WITH CASE RECORD (SCANNED COPY), FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	MR. S C BISWAS(R-2) MS. K L R YANTHAN(R-2) MS. M K BROWN, (AMICUS CURIAE, R2) MR. A K DAS (R-2) PP, ASSAM
24	Bail Appln./436/2025 FIXED	ARIFUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
25	WITH Bail Appln./393/2025	DEWAN AZLAN HARIZ Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
26	WITH Bail Appln./458/2025	LOTFUR RAHMAN @ ROCKY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
BAIL HEARING				
27	AB/160/2025 FIXED	ASHRAFUZ ZAMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	MR. S HAZARIKA (INFORMANT) PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/1239/2025 FIXED	ASSISTANT SUB INSPECTOR MALATI DEVI Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
53	WP(C)/1269/2025 FIXED	CHANDRADHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR P BHARDWAJ MS. B DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. J.K. GOSWAMI, ADDL. SR. GA, ASSAM
54	WP(C)/1440/2025 B/O	ROBIN KONWAR Versus THE UNION OF INDIA	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABARTY N CHAKRABARTY	DY.S.G.I.
55	WP(C)/1441/2025 B/O	MD ASSADUR RAHMAN Versus THE UNION OF INDIA	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABARTY	DY.S.G.I.
56	WP(C)/1444/2025 B/O	JOGANANDA DAS Versus THE UNION OF INDIA AND 6 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABARTY	DY.S.G.I.
57	WP(C)/1447/2025 B/O	PANKAJ DEB Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABARTY	DY.S.G.I.
ADMISSION				
58	WP(C)/5900/2023 FIXED	NIRMAL BISWAS AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P SARMAH MR B SINHA MR. S UPADHAY	SC, HEALTH SC. MEDICAL
ORDERS				
59	I.A.(Civil)/4062/2024 FIXED in WP(C)/1056/2021 WITH WP(C)/1056/2021	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS	MR. S P ROY	SC, HEALTH AND F W
		KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
11	WP(C)/4446/2019	RATUL BORAH Versus THE UNION OF INDIA AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
12	WP(C)/2961/2020	JUGA NANDA DAS Versus THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
WITH				
13	WP(C)/2900/2020	DAMBARU CHETIA Versus THE STATE OF ASSAM AND 3 ORS.	MRS S GOSWAMI	GA, ASSAM
WITH				
14	WP(C)/2923/2020	DAMBARU CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
ADMISSION				
15	WP(C)/8602/2018 FIXED	CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	DR. B AHMED (R-4) SC, CO OP MR. N HAQUE (R-4) MR. A K AZAD (R-4) MR D J HALOI (R-4)
WITH				
	I.A.(Civil)/1823/2021 in WP(C)/8602/2018	CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	SC, CO OP
WITH				
16	WP(C)/2297/2024	JURI RANI SAHARIA Versus THE STATE OF ASSAM AND 3 ORS	MD. M U AHMED MR. S F CHISTIE	SC, CO OP MR. P J SAIKIA(R-4) MS D DUTTA(R-4)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

**ITEM NO. 45 IN THE DAILY CAUSELIST HAS BEEN
WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
48	Crl.Pet./1259/2024 B/O	ASHISH SAHA Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
<u>MOTION</u>				
49	Crl.Pet./306/2025 B/O	MASUM AHMED Versus THE STATE OF ASSAM AND ANR	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
50	Crl.Pet./307/2025 B/O	SRI RAJEN RAI Versus SRI NAREN CHUTIA	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
51	Crl.Pet./308/2025 B/O	HAZAT AHMED Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
52	Crl.Pet./312/2025 B/O	PRANAB MILI Versus THE STATE OF ASSAM	MR D K BORDOLOI	PP, ASSAM
53	AB/563/2025 B/O	NIBARAN BORA AND 2 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
54	AB/573/2025 B/O	KHAIRUL AMIN @ KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. S RANA MR. V A CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
55	AB/224/2025 FIXED	HIMANGSHU DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

ORDERS

56 [I.A.\(CrI.\)/62/2025](#)
B/O
in CrI.Rev.P./538/2025

RAMJAN ALI
Versus
REZINA BEGUM

MS. J HAZARIKA
MR M CHOUDHURY
MR. P AHMED
MR P J DAS

WITH
[CrI.Rev.P./538/2025](#)
(Filing Number)

RAMJAN ALI
Versus
REZINA BEGUM

PRIYANKUSH JYOTI DAS

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11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
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18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025
20)	MD. H BHUYAN	11-03-2025	To	30-04-2025
21)	MS B R A SULTANA	13-03-2025	To	13-03-2025
22)	MS S DAS	11-03-2025	To	21-03-2025
23)	MR. N J GOGOI	13-03-2025	To	17-03-2025
24)	MS. D GHOSH	12-03-2025	To	13-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	WP(C)/1067/2025 FIXED	MS DEBIKA DEKA Versus THE STATE OF ASSAM AND FOUR ORS	MR DIGANTA BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
45	WP(C)/1291/2025 B/O	PRANAB BASUMATARY AND ORS Versus THE STATE OF ASSAM AND ORS	MR. M KALITA MR M BASUMATARI MR. N M DAS MR. J HATIMURIA	SC, SEC. EDU. SC, BTC
46	WP(C)/1292/2025 B/O	BHABESH BAISHYA Versus THE STATE OF ASSAM	MR. M KALITA MR M BASUMATARI MR. N M DAS MR. J HATIMURIA	SC, SEC. EDU. SC. BTC
47	WP(C)/1450/2025 B/O	PARESH CH. DAS AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M KALITA MR M BASUMATARI MR. N M DAS MR. J HATIMURIA	SC, SEC. EDU.
ADMISSION				
48	WP(C)/7105/2021 FIXED	MD. FAJAL UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM M R Sharma	MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ MR. M SARMA (r-7) MS. ANASUYA C SC, SEC. EDU.
49	WP(C)/2558/2022 FIXED	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
	WITH I.A.(Civil)/3223/2022 in WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
50	WITH WP(C)/4803/2023	DIPULINA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SEC. EDU.

51	WP(C)/1863/2024 B/O	GAJENDRA NATH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM MR. S U AHMED (R-5) SC, SEC. EDU. A M RAHMAN (R-5)
52	WP(C)/3635/2024 WITH WP(C) 2948/24 WP(C) 3091/2024 WP(C) 6993/2024 (ALL D/O), FIXED	BINA CHETIA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE

ORDERS

53	I.A.(Civil)/384/2025 FIXED in WP(C)/6875/2024 WITH WP(C)/6875/2024	SRI JADAV BHUYAN Versus MOON KR. TAID MOON KR. TAID Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR J PAYENG G. R. SINGHA MR J PAYENG MS A PAYENG	SC, ELEM. EDU SC, ELEM. EDU MR. N BORAH(R-6) G. R. SINGHA (R-6)
54	WP(C)/787/2025 FIXED	NABAJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 25 ORS.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH MS. T CHAKRABORTY	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
46	WP(C)/1009/2024 AT 2:00PM, BY SLIP	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC
WITH				
47	WP(C)/3024/2024	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN	GA, ASSAM SC, GHC SC, FINANCE
MOTION				
48	CRP(IO)/83/2025 FIXED	M/S RAJSHEKHAR CONSTRUCTIONS (P) LTD Versus BRAHMAPUTRA CRACKER AND POLYMER LTD	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS G DUGAR MS K BHATTACHARYYA	
49	CRP(IO)/88/2025 B/O	KADBHANU NESSA AND 3 ORS. Versus SAHARA KHATUN AND 4 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	
ADMISSION				
50	FAO/11/2025 B/O	SMTI MRINALINI CHOUDHURY Versus NABIN CH HATIMURIA	MR. S K SINGHA MR B SARMAH MR. R DE MR G PATHAK	
WITH				
	I.A.(Civil)/700/2025 in FAO/11/2025	SMTI MRINALINI CHOUDHURY Versus NABIN CH HATIMURIA	MR. S K SINGHA MR B SARMAH MR. R DE MR G PATHAK	
51	FAO/12/2025 B/O	SMTI MRINALINI CHOUDHURY Versus SMTI URMIMALA HATIMURIA	MR. S K SINGHA MR B SARMAH MR. R DE MR G PATHAK	
WITH				
	I.A.(Civil)/701/2025 in FAO/12/2025	SMTI MRINALINI CHOUDHURY Versus MRS URMIMALA HATIMURIA	MR. S K SINGHA MR B SARMAH MR. R DE MR G PATHAK	

FOR HEARING U/O XLI RULE II C.P.C.

52 [RSA/29/2025](#) ON THE DEATH OF RAJAB ALI HIS LEGAL MR. R K BHUYAN MR. L MOHAN (R-1)
B/O HEIRS AND ORS MR. R K BHUYAN MR. R ALI(R-1)
Versus
FATEMA KHATUN AND 5 ORS MR. M KASHYAP
MR. S A SINGH

WITH

[I.A.\(Civil\)/3872/2024](#)
in RSA/29/2025

ON THE DEATH OF RAJAB ALI HIS LEGAL MR. R K BHUYAN
HEIRS HABIZA KHATUN AND ORS MR. M KASHYAP
Versus MR. S A SINGH
FATEMA KHATUN AND 5 ORS

WITH

[I.A.\(Civil\)/645/2025](#)
in RSA/29/2025

ON THE DEATH OF RAJAB ALI HIS LEGAL MR. R K BHUYAN
HEIRS AND ORS
Versus
FATEMA KHATUN AND 5 ORS

ORDERS

53 [RSA/142/2021](#) HAZRAT ALI MS. R CHOUDHURY MR. B J MUKHERJEE (R-1,2)
WITH LCR, FIXED MD. EUSAB ALI AND 3 ORS. MS S S ZIA MS R SAHA(R-1,2)
MR D. CHAKRABORTY

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
21	Bail Appln./327/2025 B/O	SMT DEEPALI TALUKDAR AND ANR. Versus CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM SC, CBI
BAIL HEARING (BA)				
22	Bail Appln./283/2025 FIXED	CHUKHU TAPIN @ CHUKU Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
45	Cont.Cas(C)/742/2023 B/O	ABDUL RAHMAN Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MS. P R MAHANTA (R-1) MR. R BORPUJARI (R-1)
MOTION				
46	WP(C)/1446/2025 B/O	BABUL SAHA AND 2 ORS. Versus ANAMIKA TALUKDAR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	
ADMISSION				
47	WP(C)/337/2025 FIXED	MAHABAL CEMENT PRIVATE LIMITED Versus THE STATE OF ASSAM AND 10 ORS	G. GOSWAMI R SARMAH MS M KAKOTY MS P SAIKIA	GA, ASSAM MR. A I KATHAR (R9, R10, R11) MR. A RONGPHAR (R9, R10, R11) SC, DIMA HASAO
	WITH I.A.(Civil)/506/2025 in WP(C)/337/2025	SONESH HOJAI AND 2 ORS Versus MAHABAL CEMENT PRIVATE LIMITED AND ORS	MR. A I KATHAR MR. A RONGPHAR	GA, ASSAM MR G GOSWAMI SC, DIMA HASAO
48	WITH WP(C)/467/2025	SONESH HOJAI AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A I KATHAR MR. A RONGPHAR	G. GOSWAMI(R-7) A NEOG (R-7) SC, REVENUE SC, D H A COUNCIL
ORDERS				
49	WP(C)/841/2025 WITH OFFICE NOTE, FIXED	FIROZ IFTHEKAR MAZUMDER AND 2 ORS Versus THE UNION OF INDIA AND 15 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC
HEARING				
50	Crl.Pet./517/2016 WITH LCR 2 FILES, FIXED	NITUMONI SAIKIA and 3 ORS Versus AKHIL GOGOI	MR.P N GOSWAMI MR.I KALITA MR. K P PATHAK(P-1,3) MR BHARGAV DAS (P-1,3) MR. C PAUL(P-1,3)	MR. T DEURI MS. A DAS MS. L WANGSA

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
41	I.A.(Civil)/454/2025 WITH LCR, FIXED in MACApp./721/2022 WITH MACApp./721/2022	JAMAL UDDIN AHMED Versus NATIONAL INSURANCE COMPANY LTD	MR. MOLLAH KHAN	MS R D MAZUMDAR
		NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF IKBAL AHMED AND ORS. H	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K R PATGIRI MR. M KHAN MS CHITRALEKHA DAS (R-3) MS CHITRALEKHA DAS (R-3) MS. U HAZARIKA MS K BARMAN(R-3) MS K BARMAN(R-3)
	WITH CO/51/2022 in MACApp./721/2022	JAMAL UDDIN AHMED AND ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MS R D MAZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/3826/2022 in MACApp./721/2022	NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF IKBAL AHMED AND ORS.	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M KHAN

LEAVE NOTE OF ADVOCATES FOR 12/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025
20)	MD. H BHUYAN	11-03-2025	To	30-04-2025
21)	MS B R A SULTANA	13-03-2025	To	13-03-2025
22)	MS S DAS	11-03-2025	To	21-03-2025
23)	MR. N J GOGOI	13-03-2025	To	17-03-2025
24)	MS. D GHOSH	12-03-2025	To	13-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
76	WP(C)/4165/2023 FIXED	MD. SIDDIK ALI AND 6 ORS. Versus STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, REVENUE SC, K A A C
77	WP(C)/2033/2024 B/O	KALYAN BHATTACHARJEE Versus THE GAUHATI MUNICIPAL CORPORATION AND 9 ORS	MR K K MAHANTA (Sr. Advocate) MS T BARUAH MR. M SAIKIA MR. K M MAHANTA	GA, ASSAM MR P UPADHYAY (R- 7,8,9,10) MR A UPADHYAY (R- 7,8,9,10) MS. JYOTI CHETRY (R- 7,8,9,10) SC, GMC SC, REVENUE
78	WP(C)/4402/2024 B/O	MOUSHUMI BARUA ROY AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. P K ROY MR. S K CHAKRABORTY MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. JYOTIRMOY ROY(R- 8 TO 13) MR. C CHAKRAVARTY(R- 8 TO 13) MR B P SARMAH(R- 8 TO 13) B SAHA (R- 8 TO 13) SC, REVENUE
	WITH I.A.(Civil)/2914/2024 in WP(C)/4402/2024	SMTI MOUSHUMI BARUA ROY AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3633/2024 in WP(C)/4402/2024	MOUSHUMI BARUA ROY AND ANR Versus ON THE DEATH OF RESPONDENT NO. 9 PARIKHIT BARUA	MR. S K CHAKRABORTY MS.SHOMA DASGUPTA MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	MR. JYOTIRMOY ROY(R- 8 TO 13) MR. C CHAKRAVARTY(R- 8 TO 13) MR B P SARMAH(R- 8 TO 13) B SAHA (R- 8 TO 13) SC, REVENUE
79	WP(C)/5656/2024 B/O	SULTANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN	GA, ASSAM SC, REVENUE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	Crl.Pet./220/2025 B/O	MONJOR ALOM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN M RAHMAN	PP, ASSAM
BAIL HEARING				
42	AB/277/2025 FIXED	NOWSHER ALI @ NOSAR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M ALI H R KHAN AKHINUR ISLAM	PP, ASSAM
43	AB/263/2025 WITH OFFICE NOTE	MOFAZZEL HOQUE @ MD MOFAJJEL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY H R KHAN AKHINUR ISLAM	MS F BEGUM (R2) MR S PAUL (R2) PP, ASSAM
44	AB/549/2025 FIXED	AIYUB KHAN AND 9 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS	PP, ASSAM
ORDERS				
45	I.A.(Crl.)/198/2025 B/O in I.A.(Crl.)/1119/2024	HARSHA DAS Versus PRASANTA KUMAR DAS	MR. R ALI MR H A AHMED	M HUSSAIN
46	Crl.Rev.P./79/2025 WITH I.A.(Crl.)/239/2025 in Crl.Rev.P./79/2025	PRASANTA KUMAR DAS Versus HARSHA DAS PRASANTA KUMAR DAS Versus HARSHA DAS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR. N HAQUE	

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